

Annexure-3

Name of the Corporate Debtor
Date of Commencement of Liquidation
List of Stakeholders as on

: Sai Regency Power Corporation Private Limited
: April 27, 2021
: March 31, 2022

List of Operational Creditors (Employees)

(Amount in INR)

Sl. No.	Name of the Authorised Representative, if any	Name of Employee	Identification No.	Details of Claims Received		Details of Claims Admitted			Amount of Contingent Claims	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of Claims under Verification	Remarks, if any	
				Date of Receipt	Amount Claimed	Total Amount of Claim Admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date	Nature of Claim						% share in total amount of claims admitted
1	Ramakrishnan N	Amjad Hussain Md	Emp 1	NA	NA	2,13,176	-	Operational Debt	2.84%	-	-	-	-	Claim admitted under Regulation 19(4) of IBBI (Liquidation Process) Regulations, 2016
2	Ramakrishnan N	Ganesan N	Emp 2	NA	NA	2,00,304	-	Operational Debt	2.67%	-	-	-	-	Claim admitted under Regulation 19(4) of IBBI (Liquidation Process) Regulations, 2016
3	Ramakrishnan N	Hanmantha Rao E	Emp 3	NA	NA	8,76,348	3,84,114	Operational Debt	11.67%	-	-	-	-	Claim admitted under Regulation 19(4) of IBBI (Liquidation Process) Regulations, 2016
4	Ramakrishnan N	Haribabu G	Emp 4	NA	NA	14,06,848	54,448	Operational Debt	18.73%	-	-	-	-	Claim admitted under Regulation 19(4) of IBBI (Liquidation Process) Regulations, 2016
5	Ramakrishnan N	Kannan C	Emp 5	NA	NA	5,89,699	3,13,349	Operational Debt	7.85%	-	-	-	-	Claim admitted under Regulation 19(4) of IBBI (Liquidation Process) Regulations, 2016
6	Ramakrishnan N	Kasthuriengan S	Emp 6	NA	NA	1,49,576	-	Operational Debt	1.99%	-	-	-	-	Claim admitted under Regulation 19(4) of IBBI (Liquidation Process) Regulations, 2016
7	Ramakrishnan N	Kumaravelu R	Emp 7	NA	NA	1,20,036	-	Operational Debt	1.60%	-	-	-	-	Claim admitted under Regulation 19(4) of IBBI (Liquidation Process) Regulations, 2016
8	Ramakrishnan N	Lakshmi Raja Madhuri R	Emp 8	NA	NA	61,788	-	Operational Debt	0.82%	-	-	-	-	Claim admitted under Regulation 19(4) of IBBI (Liquidation Process) Regulations, 2016
9	Ramakrishnan N	Marimuthu	Emp 9	NA	NA	92,905	92,905	Operational Debt	1.24%	-	-	-	-	Claim admitted under Regulation 19(4) of IBBI (Liquidation Process) Regulations, 2016
10	Ramakrishnan N	Mohammed Ansar Hussain	Emp 10	NA	NA	79,766	79,766	Operational Debt	1.06%	-	-	-	-	Claim admitted under Regulation 19(4) of IBBI (Liquidation Process) Regulations, 2016
11	Ramakrishnan N	Prasanna D	Emp 11	NA	NA	3,49,552	1,84,862	Operational Debt	4.65%	-	-	-	-	Claim admitted under Regulation 19(4) of IBBI (Liquidation Process) Regulations, 2016
12	Ramakrishnan N	Raju N V V K	Emp 12	NA	NA	1,18,580	-	Operational Debt	1.58%	-	-	-	-	Claim admitted under Regulation 19(4) of IBBI (Liquidation Process) Regulations, 2016
13	Ramakrishnan N	Ramakrishnan N	Emp 13	NA	NA	10,66,000	-	Operational Debt	14.19%	-	-	-	-	Claim admitted under Regulation 19(4) of IBBI (Liquidation Process) Regulations, 2016

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				Date of Receipt	Amount Claimed	Total Amount of Claim Admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date	Nature of Claim	% share in total amount of claims admitted					
14	Ramakrishnan N	Ramanan Alais Hanibi Siranjeevi	Emp 14	NA	NA	43,323	43,323	Operational Debt	0.58%	-	-	-	-	Claim admitted under Regulation 19(4) of IBBI (Liquidation Process) Regulations, 2016
15	Ramakrishnan N	Ratna Kumari N L T	Emp 15	NA	NA	1,16,396	-	Operational Debt	1.55%	-	-	-	-	Claim admitted under Regulation 19(4) of IBBI (Liquidation Process) Regulations, 2016
16	Ramakrishnan N	Shahul Hameed M	Emp 16	NA	NA	3,02,969	1,85,419	Operational Debt	4.03%	-	-	-	-	Claim admitted under Regulation 19(4) of IBBI (Liquidation Process) Regulations, 2016
17	Ramakrishnan N	Shailesh Kumar A	Emp 17	NA	NA	1,30,230	-	Operational Debt	1.73%	-	-	-	-	Claim admitted under Regulation 19(4) of IBBI (Liquidation Process) Regulations, 2016
18	Ramakrishnan N	Sreekanth A	Emp 18	NA	NA	8,48,472	-	Operational Debt	11.30%	-	-	-	-	Claim admitted under Regulation 19(4) of IBBI (Liquidation Process) Regulations, 2016
19	Ramakrishnan N	Srikanth S	Emp 19	NA	NA	1,33,716	-	Operational Debt	1.78%	-	-	-	-	Claim admitted under Regulation 19(4) of IBBI (Liquidation Process) Regulations, 2016
20	Ramakrishnan N	Sumitha R	Emp 20	NA	NA	12,986	-	Operational Debt	0.17%	-	-	-	-	Claim admitted under Regulation 19(4) of IBBI (Liquidation Process) Regulations, 2016
21	Ramakrishnan N	Thyagarajan D	Emp 21	NA	NA	4,64,752	-	Operational Debt	6.19%	-	-	-	-	Claim admitted under Regulation 19(4) of IBBI (Liquidation Process) Regulations, 2016
22	Ramakrishnan N	Vishal Pahariya	Emp 22	NA	NA	1,33,453	-	Operational Debt	1.78%	-	-	-	-	Claim admitted under Regulation 19(4) of IBBI (Liquidation Process) Regulations, 2016
Total						75,10,875	13,38,186		100.00%	-	-	-	-	